

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

NOTIFICATION

No: 701 Dated: 06/09/2019

It is hereby notified for information of all concerned that the High Court of Jammu and Kashmir and the Courts Subordinate to it, shall function for the Winter Session-2019-2020, with effect from the dates and as per the time schedule given hereunder: -

Office Hours: -

1. High Court Wing Jammu 10:00 A.M. to 05:00 P.M.
From 1st October, 2019 to 30th April, 2020
2. High Court Wing Srinagar 10:30 A.M. to 04:00 P.M.
From 1st November, 2019 to 30th April, 2020

Court Hours: -

1. High Court wing Jammu 10:30 A.M. to 01:00 P.M.
02:00 P.M. to 04:30 P.M.
2. High Court wing Srinagar 10:30 A.M. to 01:00 P.M.
02:00 P.M. to 04:00 P.M.

Office timing for Subordinate Courts at Jammu/Srinagar

Jammu Province:

From 1st October, 2019 to 30th April, 2020 10:00 A.M. to 04:30 P.M.
(with lunch break from 01:00 P.M to 01:30 P.M)

(Except Courts located at Kishtwar, Batote, Banihal, Gool, Bani, Ukhral and in the Judicial District Baderwah)

Kashmir Province:

From 1st November, 2019 to 30th April, 2020 10:30 A.M. to 04:30 P.M.
(with lunch break from 01:00 P.M to 01:30 P.M)

(Including Courts located at Kishtwar, Batote, Banihal, Gool, Bani, Ukhral and in the Judicial District Baderwah)

By Order;

No: 14892-976 /NG

Dated: 06/09/2019

(Sanjay Dhan)
Registrar General
06/09/2019

Copy to the:-

1. Secretary General, Supreme Court of India, New Delhi
2. Secretary to Government, LJ&PA, Civil Secretariat, Srinagar
- 3-24. Registrar, High Court
25. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
26. Advocate General, J&K, Srinagar
27. Registrar Vigilance, High Court of J&K, Srinagar

28. Registrar Rules, High Court of J&K, Srinagar
 29-30. Registrar Judicial, High Court Wing, Srinagar/Jammu.
 31-52. Principal District & Sessions Judge, Jammu/Udhampur/Kathua/Rajouri/Poonch/
 Bhaderwah/Samba/ Reasi/Kishtwar/Ramban/Srinagar/Budgam/Anantnag/Baramulla/
 Kupwara/Pulwama/Leh/Kargil/Kulgam/Anantnag/Shopian/Bandipora.
 53-54. President, Bar Association, High Court, Jammu/Srinagar.
 55-56. Addl. Advocate General, J&K Srinagar/Jammu.
 57-64. Secretary to Hon'ble Mr. Justice
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65. Bench Secretary to Her Ladyship Hon'ble the Chief Justice
 66. Accountant General, J&K, Srinagar.
 67. Dy. Accountant General, J&K, Srinagar.
 68-69. Director Information, Srinagar/Jammu.
 70. Central Project Coordinatoer, e-Courts, High Court of J&K, Srinagar, for uploading the same in
 the High Court Website.
 71-92. Secretary Bar Association, Jammu / Udhampur / Kathua / Rajouri / Poonch / Bhaderwah / Samba /
 Reasi / Kishtwar / Ramban / Srinagar / Budgam / Anantnag / Baramulla / Kupwara / Pulwama / Leh /
 Kargil / Kulgam / Anantnag / Shopian / Bandipora.
 93-94. Station Director, Radio, Doordarshan Kendar, Jammu/Srinagar
 95-96. Station Director, Radio Kashmir, Jammu/ Srinagar, for announcement.
 97-98. Sr. News Editor, Doordarshan Kendra, Srinagar/Jammu, for announcement.
 99-100. Post Master General, Srinagar/Jammu
 101. Treasury Officer, Civil Secretariat, Srinagar
 102-103. Protocol Officer, High Court, Jammu/Srinagar
 104-105. Manager, Government Press, Jammu/Srinagar, for Publication in the next issue of Government
 Gazette.
 106. Chief Accounts Officer, High Court of J&K, for information and necessary action

Registrar General
 6/9/19
 6/9/19